

NATIONAL COMPANY LAW TRIBUNAL

AMARAVATI BENCH

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PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.03.2021 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 89/9/AMR/2020
NAME OF THE COMPANY	Ashlar Building Solutions India Pvt Ltd
NAME OF THE PETITIONER(S)	Nippon Alloys Ltd
NAME OF THE RESPONDENT(S)	Ashlar Building Solutions India Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

None appeared. List the matter for further consideration on 19.03.2021.



MEMBER JUDICIAL

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